

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

T. C.P No. 07/(MAH)/2016
CA No. 38/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun
V/s.
M/s. Mangalmurti Mats Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

CA 38/2016 IN TCP 07/241-242/2016

At the request of the Respondents side, list this matter for hearing on 11-04-2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)